

Reserve Stock of Fertiliser and Seed

666. SHRI OSCAR FERNANDES: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal under consideration for building up reserve stocks of fertiliser for achieving stability in food production; and

(b) if so, the arrangements made by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): (a) and (b). The Government already have a policy to maintain buffer stocks of fertilisers in consuming areas. In pursuance of this policy, fertiliser stocks to the tune of 12.25 lakh tonnes were available in the country on February 1, 1980.

Alleged misutilisation of Fund for Adult Education

667. SHRIMATI MOHSINA KIDWAI: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that he has received many complaints about misutilisation of funds provided for adult education;

(b) if so, the nature of complaints and the amount involved;

(c) whether it is also a fact that adult education programme review committee is holding an inquiry into the matter; and

(d) if so, the findings of the committee?

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) and (b). A number of complaints have been received regarding misutilisation of funds by voluntary agencies. Action is being taken in such areas, generally through the State Governments.

(c) and (d). A Committee has been set up in October, 1979 under the chairmanship of Dr. D. S. Kothari to review the National Adult Education Programme in all its aspects. The Committee is expected to submit its report soon.

Acquisition of Land in Tughlakabad Extension Delhi

668. SHRI MOOL CHAND DAGA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the land of Tughlakabad Extension has been acquired or likely to be acquired by Government; and

(b) if so, the Khasra numbers which fall within the acquired area?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

Provision of Amenities in M.I.G. Flats in Pankha Road, New Delhi

669. SHRI CHANDRA DEO PRASAD VERMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether in some of the MIG Flats in Pankha Road Residential Scheme allotted under March, 1978 advertisement, kitchen sinks had not been provided and the allottees had to get the sinks installed at their own expense;

(b) whether the allottees of these flats covered by the earlier scheme were paid the cost of such sinks;

(c) if so, the reasons for this differential treatment; and

(d) the steps Government propose to take on the representation made in this behalf by the allottees under the 1978 scheme?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) Yes, Sir.

(b) The Delhi Development Authority has intimated that a sum of Rs. 160/- each was reimbursed to the allottees of those flats who had got the sinks installed at their own cost.

(c) & (d). The Delhi Development Authority has intimated that necessary instructions are being issued to reimburse a sum of Rs. 160/- each to such of the allottees as had been allotted a flat under March, 1978 advertisement and who have provided sinks in their flats at their own cost.

N.F.C. Teachers in Maharashtra

670. **SHRI R. K. MHALGI:** Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the Government of Maharashtra have forwarded a case of the National Fitness Corps teachers regarding their pay scales for sanction in the first week of June, 1979;

(b) if so, what are the recommendations of the Government of Maharashtra in this regard; and

(c) the action which Government have taken or propose to take in the matter?

THE MINISTER OF EDUCATION, AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):

(a) Yes, Sir.

(b) The Government of Maharashtra had proposed, on the basis of the recommendations made by the Second Maharashtra Pay Commission and the Maharashtra Civil Services (Revised Pay) Rules, 1978, certain revised scales of pay for various categories of NDS instructional staff absorbed by the State Government with effect from 1st November, 1976.

(c) The proposals have been approved by the Central Government and it has been conveyed to the State Government.

Petro-Chemical Complex at Haldia

671. **SHRIMATI GEETA MUKHERJEE:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the work relating to setting up of the proposed Petro-Chemical Complex at Haldia is running far behind the plan schedule; and

(b) if answer to (a) is in the affirmative, what is causing delay to such a vital component of West Bengal's industrial structure?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) Does not arise.

Shortage of Petroleum Products

672. **SHRI MADHAVRAO SCINDIA:**

SHRI SURAJ BHAN:

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that during the last one year there was shortage of Petrol, Kerosene and Diesel throughout the country;

(b) if so, exact assessment by Government; and

(c) what steps are being taken to make it available in sufficient quantity?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERENDRA PATIL): (a) Reports concerning shortage of Diesel and Kerosene have been received from different parts to the country from time to time during the last one year or so. In so far as petrol is concerned, there is no shortage as such.

(b) It is not possible to give the exact assessment of the quantum of shortage as it depends on several factors.

(c) The following steps have been taken by the Government to meet the situation of shortage:—

(i) Availability of Diesel and Kerosene is being augmented by additional imports.